

आयकर अपीलीय अधिकरण, चण्डीगढ़ न्यायपीठ "बी", चण्डीगढ़  
IN THE INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH BENCH "B", CHANDIGARH  
(VIRTUAL COURT)

श्री एन.के.सैनी, उपाध्यक्ष एवं श्री आर.एल. नेगी, न्यायिक सदस्य  
BEFORE: SHRI. N.K.SAINI, VP & SHRI , R.L. NEGI, JM

आयकर अपील सं./ ITA NO. 765/Chd/2018  
Under Section 80G(5)(vi)

M/s The Flames of Fire Ministries C/o Parikshit Aggarwal, H.No. 1238, Sec-22B, Chandigarh	बनाम	The CIT(Exemptions) Chandigarh
स्थायी लेखा सं./PAN NO: AADAT4880D		
अपीलार्थी/Appellant		प्रत्यर्थी/Respondent

निर्धारित की ओर से/Assessee by : Shri Atul Goyal, C.A  
राजस्व की ओर से/ Revenue by : Shri Sandeep Dahiya  
सुनवाई की तारीख/Date of Hearing : 27/07/2021  
उद्घोषणा की तारीख/Date of Pronouncement : 27/07/2021

**आदेश/Order**

**PER N.K. SAINI, VICE PRESIDENT**

This is an appeal by the Assessee against the order dt. 26/03/2018 of Ld. CIT(E), Chandigarh.

2. During the course of hearing the Ld. Counsel for the Assessee moved an application to withdraw the appeal stating therein as under:

*Subject: Application for withdrawal of ITA No. 765/2018 In case of Flames of Fire Ministries.*

*Madam,*

*The appellate proceedings in the above referred appeal of the assessee have been fixed for hearing before your honor on 20-07-2021.*

*In this regard it is respectfully submitted that the assessee had filed another application before CIT(Exemption) Chandigarh for granting approval/registration to the assessee society under section 80-G of the Act. The Ld. CIT(Exemption) Chandigarh has granted exemption to the society u/s 80G of the Act. In view of the present appeal has become infructuous and your honor is humbly prayed to allow the assessee to withdraw the appeal under reference.*

Thanking you,

Yours sincerely,  
Sd/-  
(C.A. ATUL GOYAL)  
Counsel for Assessee

3. Ld. DR did not object if the appeal of the assessee is dismissed as withdrawn.
4. In view of the above the appeal of the assessee is dismissed as withdrawn.
5. In the result, appeal of the Assessee is dismissed.

(Order pronounced in the open Court on 27/07/2021 )

Sd/-  
आर.एल. नेगी  
(R.L. NEGI )  
न्यायिक सदस्य/ Judicial Member  
AG  
Date: 27/07/2021

Sd/-  
एन.के.सैनी,  
( N.K. SAINI)  
उपाध्यक्ष / VICE PRESIDENT

आदेश की प्रतिलिपि अग्रेषित/ Copy of the order forwarded to :

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकर आयुक्त/ CIT
4. आयकर आयुक्त (अपील)/ The CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय आधिकरण, चण्डीगढ़/ DR, ITAT, CHANDIGARH
6. गार्ड फाईल/ Guard File